

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
BANGALORE- 560 038.

Dated: 30 SEP 1994

APPLICATION NO: 1257 of 1994.

APPLICANTS:- Smt.Rukmini,Mysore Dist.,

V/S.

RESPONDENTS:- The Director General, Posts & Telegraphs,  
New Delhi two others.

To.

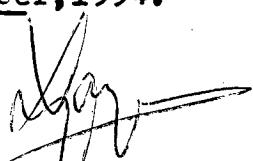
1. Sri-Shivafudra, Advocate,  
No.186/4, First Floor,  
J.C.Complex, Sirur Park Road,  
Sheshadripuram, Bangalore-20.

Subject:- Forwarding of copies of the Order passed by the  
Central Administrative Tribunal, Bangalore.

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Please find enclosed herewith a copy of the ORDER/  
STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above  
mentioned application(s) on 22nd September, 1994.

Issued on  
30/9/94. R.

of for   
DEPUTY REGISTRAR  
JUDICIAL BRANCHES.

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NO.1257/94

THURSDAY THIS THE TWENTY SECOND DAY OF SEP., 1994

MR. JUSTICE P.K. SHYAMSUNDAR

VICE CHAIRMAN

MR. T.V. RAMANAN

MEMBBR (A)

Smt. Rukmini,  
D/o Venkatarama Iyengar,  
Age 31 years,  
R/o Vokkalagere Post,  
Via Sosale,  
T. Narasimpura Taluk,  
Mysore District

Applicant

(By Advocate Shri Shivarudra)

v.

1. The Director General  
of Posts & Telegraphs,  
New Delhi - 110 001

2. The Senior Superintendent,  
of Post Offices,  
Nanjangud Division,  
Nanjangud - 571 301

3. The Superintendent of  
Post Offices,  
Mysore City,  
District Mysore

Respondents

ORDER

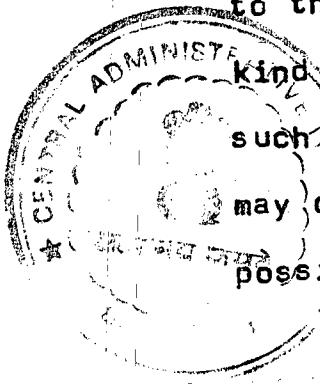
MR. JUSTICE P.K. SHYAMSUNDAR, VICE CHAIRMAN

Heard the learned counsel for the  
applicant. This case is barred by time being  
1314 days late. The laches is something  
incorrigible and cannot either be countenanced or condoned.

Hence, it is we hold the same to be highly belated  
and deserves its dismissal on the foregoing ground.



We are told that one of the brothers of the applicant who was in service died about 6 years back after 12 years of service. Be that as it may, it will be appropriate for the applicant to make a fresh application to the Postal Department for giving him some kind of a job on compassionate grounds. If such an application is made, the Department may consider the same as sympathetically as possible. No costs.



Sd/-

Sd/-

MEMBER (A) TRUE COPY VICE CHAIRMAN

~~Section Officer  
Central Administrative Tribunal  
Bangalore Bench  
Bangalore~~

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